

duction of double decker coaches on Bombay-Manmad route is under consideration and action as found feasible will be taken.

(b) and (c) 24 double decker coaches were on order and these have since been manufactured. The feasibility of improving double decker coaches with a view to eliminating minimising inadequacies/defects pointed out by passengers is under examination on completion of which further manufacture of double decker coaches will be duly considered.

#### **Closure of book stall at Purna Junction**

1031. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the book stall at Purna Junction on the Kachiguda-Manmad line has been closed down;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to reopen the stall?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The book stall at Purna Junction station was closed on 3rd January, 1980. Purna Junction is one of the 25 stations where M/s. A. H. Wheeler & Co. had surrendered their contracts for allotment to unemployed graduates, their partnerships, cooperative societies, etc. This contract has since been allotted to an unemployed graduate as per extent rules and the bookstall will be opened shortly.

#### **Late running of trains on the Kachiguda-Manmad line**

1032. SHRI G. R. MHAISEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons of the late running of trains on the Kachiguda-Manmad line particularly ex-

Kachiguda to Manmad for the last ten years;

(b) what steps the railways authorities have taken; and

(c) what steps Government propose to take to improve the punctuality of the trains which are running two to three hours late on that line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The main reasons for late running of trains on the Kachiguda-Manmad section are Alarm Chain pulling, Loco failures, losses due to bad coal, acute water scarcity, thefts of communication wires and transformers causing interruption etc. The punctuality performance of the trains running on Kachiguda-Manmad section during the month of January to June 1980 range between 78.3 per cent to 95.8 per cent for Mail/Express trains and 79.9 per cent to 98.4 per cent for Passenger trains as against 58.3 per cent to 81.2 per cent and 43.4 per cent to 78 per cent respectively during the corresponding period of last year. All efforts are being made to improve the punctuality performance further and all avoidable detentions are being taken up.

#### **Proposal from Maharashtra Government for declaring Aurangabad-Jalna-Parbhani-Nanded-**

#### **Hyderabad route National Highway**

1033. SHRI G. R. MHAISEKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received any proposal from the Maharashtra Government to declare the Aurangabad-Jalna-Parbhani Nanded-Hyderabad route as a national highway; and

(b) if so, since how long the proposal has been pending with the Central Government and what is the present position of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b) Although the Maharashtra Government had proposed twelve routes, 3,561 Kms. in length, for being taken over as National Highways in the Fifth Plan, the Aurangabad-Hyderabad road was not included in their proposal. Only a part of this road in a length of 13 Kms. is covered by the State Government's proposal. In any case, due to financial constraints and other priority considerations, it has not been possible for the Government to take over any of the proposed routes as National Highway.

#### Nuclear tests by South Africa

1034. SHRI J. K. JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention have been drawn to a report in the 'Times of India' of 16th July, 1980, with regard to a nuclear test carried out by South Africa recently;

(b) whether the details of the blast have been detected by any agency; and

(c) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c) According to press reports, a signal from a U.S. Ve-la Satellite at 0052 hrs GMT on 22.9.79 had led to the conjecture that South Africa might have conducted a nuclear explosion. The reports also indicated that no radio activity was detected even though the characteristics of the light pulses recorded by the Satellite could be indicative of the explosion of a nuclear bomb. Press reports also said that the U.S. Government Agencies, which had instituted enquiries into the reported nuclear explosion, have not been able to conclude that a nuclear explosion did take place. South Africa had,

however denied any knowledge of any nuclear explosion having occurred in, or in the vicinity of, Southern Africa.

#### Bonded labour in West Bengal and Kerala

1035. SHRI J. K. JAIN: Will the Minister of LABOUR be pleased to state:

(a) whether any assessment about the number of bonded labourers in West Bengal and Kerala has ever been made and if so, what are the details in this regard; and

(b) whether the West Bengal and Kerala Governments have responded to the Centrally sponsored scheme for rehabilitation of bonded labour and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b) The Government of Kerala have reported 700 identified and freed bonded labourers as on 31.3.1980, of which only 392 remain to be rehabilitated. The Government of West Bengal have stated that they have no bonded labour and that therefore no Central assistance was required. Details regarding the progress of the rehabilitation programmes for bonded labour in Kerala are given below:

(as on 31-3-1980)

Identified and freed	Rehabilitated			Remaining to be rehabilitated
	Under order on-going schemes	during 1978-79	during 1979-80	
700	138	110	60	392
Amounts sanctioned (Rs. in lakhs)				
1978-79 . . . .			1.65	
1979-80 . . . .			0.60	

For 1980-81, the proposals of the Government of Kerala are under consideration. Details have been asked for from the State Government, which are awaited.